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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE
WEST DISTRICT, TIS HAZARI COURTS, DELHI

20565-20566
No. _____/Circulation/Genl./West/THC/2026

10 9 APR 2026
Dated, Delhi the _____

Sub.:- Dispensing with pool car services in terms of Order of Hon'ble Supreme Court of India in the Writ Petition No. 643/2015 dated 04.01.2024.

Ref.:- 2187-2197/Pool Car/Dispensing Pool Car Service/THC/2025 dated 14.01.2025.

Forwarded copy of Letter No. 31319-329/Pool Car/Dispensing Pool Care Service/THC/2026 dated 20.04.2026 received, on the subject cited above, from Mr. Naresh Kumar Laka, Ld. District Judge -07/ Ld. Officer Incharge, Pool Car Section, Central, Tis Hazari Courts, Delhi for information and immediate compliance/necessary action to:-

1. All the Ld. Judicial Officers of West District, Tis Hazari Courts, Delhi.
2. The Chairperson, Website Committee, Tis Hazari Courts, Delhi with the request to direct the concerned dealing Officer/Official to upload the same on Centralized Website of Delhi District Courts as well as on the Website of West District.
3. P.S. to the Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
4. The R&I Branch, West District, Tis Hazari Courts, Delhi with the request to upload the same on LAYERS.



(Harish Kumar)

District Judge (Commercial Court) -04/
Officer Incharge General Branch,
West District, Tis Hazari Courts, Delhi

Enclosure:- As above.

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OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS): DELHI
22-9

No. _____/Pool Car/Dispensing Pool Car Service/THC/2026 dated _____

To,

1. The Ld. Principal District & Sessions Judge,
New Delhi District,
Patiala House Courts, New Delhi
2. The Ld. Principal District & Sessions Judge,
South West District,
Dwarka Courts, New Delhi
3. The Ld. Principal District & Sessions Judge,
West District,
Tis Hazari Courts, Delhi
4. The Ld. Principal District & Sessions Judge,
East District,
Karkardooma Courts, Delhi
5. The Ld. Principal District & Sessions Judge,
South District,
Saket Courts, New Delhi
6. The Ld. Principal District & Sessions Judge,
Shahdara District,
Karkardooma Courts, Delhi
7. The Ld. Principal District & Sessions Judge,
North West District,
Rohini Courts, Delhi
8. The Ld. Principal District & Sessions Judge,
North District,
Rohini Courts, Delhi
9. The Ld. Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI),
Rouse Avenue Court Complex,
New Delhi
10. The Ld. Principal District & Sessions Judge,
South East District,
Saket Courts, New Delhi
11. The Ld. Principal District & Sessions Judge,
North East District,
Karkardooma Courts, Delhi

Sub : Dispensing with pool car services in terms of Order of Hon'ble Supreme Court of India
in the Writ Petition No.643/2015 dated 04.01.2024
Ref.: 2187-2197/Pool Car/Dispensing Pool Car Service/THC/2025 dated 14.01.2025

Respected Sir/Madam,

Please refer to this office earlier letter bearing no. 4126-4132/Pool Car/Dispensing Pool Car Service/THC/2026 dated 19.01.2026 whereby Pool Car facility provided to Ld. Judicial Officers had been continued w.e.f. 01.02.2026 to 30.04.2026 (A/N) keeping in view of the requests as received from the Ld. Judicial Officers as well as Delhi Judicial Service Association and in terms of decision of Hon'ble Committee constituted for Service Conditions of District Judiciary CSCDJ vide letter no. 3488/CSCDJ/DHC dated 27.02.2025.

In this context, this is to inform your goodselves that no concurrence is received from the O/o the Principal Secretary, Law, Justice & Legislative Affairs, Govt. of NCT of Delhi, Delhi Secretariat, New Delhi till date and same is pending decision. Therefore, I am directed to inform your goodselves that till the concurrence is received, Pool Car facility already existing shall be continued for further period of three months i.e. from 01.05.2026 to 31.07.2026 (A/N) so that no inconvenience is caused to the Judicial Officers preferably to those who are residing in NCR regions and female Officers, on the same terms & conditions as mentioned in the earlier letter dated 28.02.2025.

This is for kind information & further course of action, please.

Thanking you,

Yours sincerely,




(Naresh Kumar Laka)
District Judge-07/Officer Incharge,
Pool Car Section, Central,
Tis Hazari Courts, Delhi

31330 - 335

No. _____/Pool Car/Dispensing Pool Car Service/THC/2026 dated 28.02.2025

Copy forwarded for information & necessary action to :

- 1) P.S. to Ld. Principal District & Sessions Judge (HQ): Delhi.
- 2) The Officer Incharges, Pool Car Section, Patiala House, Dwarka, Saket, Rohini, Karkardooma, RACC, Delhi/New Delhi.



(Naresh Kumar Laka)
District Judge-07/Officer Incharge,
Pool Car Section, Central,
Tis Hazari Courts, Delhi



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